

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No202
CP(IB)/154(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Piramal Capital & Housing Finance Limited
(Formerly Known as Dewan Housing Finance Corporation
Limited
V/s
MH Infraprojects Limited

.....Applicant

.....Respondent

Order delivered on 18/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 19.12.2022

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**